

**Payment of retirement benefits by HEC, Ranchi**

62. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the names of the employees who have retired from Heavy Engineering Corporation Ltd., Ranchi during the years 1998, 1999 and 2000;

(b) the names of those who have retired during the aforesaid years and have not been paid all the retirement benefits by the Corporation with reasons therefor; and

(c) by when, the same will be done?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI KATHIRIA): (a) 1528 employees have retired from Heavy Engineering Corporation Ltd., Ranchi during 1998, 1999 and 2000. The list of these employees is enclosed in the *Annexure*. [See *Appendix 193, Annexure No. 7*]

(b) 196 employees as per *Annexure* have not been paid their gratuity and leave salary due to lack of funds. 48 employees as per *Annexure* have not been paid their dues due to non completion of formalities by them. [See *Appendix No. 7*].

(c) The Company is being advised to settle the above dues expeditiously.

**News-Item captioned, "For 29 PSUs tale's about missing heads"**

63. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned, "For 29 PSUs, tale's about missing heads" which appeared in the Indian Express dated 19th May, 2001;

(b) if so, the details thereof;

(c) Government's reaction thereto; and